311 Written Answers

melting scrap has also shown declining trend as below:—		(a) whether any proposals were received by the Central Government from the State Government of Bihar for
1992-93	1993-94 1994-95	the construction of Stadia and Sports
21573 million	n 0.754 million 1.450 million	Training Centres in the State during the last three years;
tonnes	tonnes tonnes	last unce years,
(b) Substitution of steel melting scrap entirely by indigenous sponge iron depends on several techno-cconomic factors such as price of scrap, sponge iron &, power, level of technology & production of steel etc. The use of steel melting scrap is, therefore, likely to continue.		(b) if so, what are the year-wise details thereof; and(c) how much year-wise grants have been sanctioned by Government for the purpose to the State during the said period and if not, the reasons therefor?
(c) The Government does not envisage the phased winding up of Metal Scrap Trade Corporation Ltd.Proposal for construction of Stadia in		THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS & SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir.
Bihar		(b) -and (c) Year-wise details of the
1307. SHRI S.S. AHLUWALIA: Will the Minister pf HUMAN RESOURCE DEVELOPMENT be pleased to state:		of Bihar and the decision of the Central Government on the same are as follows:
Year	Details of proposals received.	Decision of the Central Government
1992-93	1. Stadium at Hazaribagh	Rejected because the State Govt, did not convey its acceptance of the conditions of the grant.
	2. SPDA at Purnea	Sanctioned in principle for Rs. 22.00 lakhs.
	3. SPDA at Ranchi	Sanctioned and released Rs. 34.50 lakhs,
1993-94	1. Stadium at Arrah, Bhojpur.	Rs. 4.36 lakhs Central grant approved and first instalment of Rs. 3.924 lakhs released.
	2. Stadium at Hajipur, Vaishali.	Rejected because the purposes for which the grant was sought were not covered under the Scheme.
	3. Indoor Stadium at	Rs. 20.00 lakhs sanctioned in
	Kishanganj.	principle.
	4. Outdoor Stadium at Khagra,	Rs. 6.00 lakhs sanctioned in
	Kishanganj.	principle.
1994-95	NIL	NIL